

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 94 of 2010 & IA Nos. 121 & 122 of 2010
&
Appeal No. 95 of 2010 & IA No. 124 of 2010

Dated: 1st July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Sri Karunambikai Mills Pvt. Ltd.Appellant (s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : M.P. Parthiban
Counsel for the Respondent (s) : Mr. S. Vallinayagam for TNEB

Appeal No. 53 of 2010 & IA Nos. 70 & 71 of 2010

In the matter of:

Tamil Nadu Electricity BoardAppellant (s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Counsel for the Respondent (s) : Mr. T. Srinivasa Murthy for R.2

ORDER

It is now reported that the Written Submissions have been filed by all the parties except TNEB.

It is represented on behalf of the TNEB that the Written Submissions are being filed today in the Registry. Accordingly, he is permitted to do so.

Judgment is Reserved.

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS